


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.73/BB/ 2017	-	For filing Affidavit	230/ 232	Minera Steel & Power Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i.	Perikul. R. Arjun	Adv. for Petitioner	

ORDER

Counsel for Petitioner is present. He has filed synopsis and also the order copy of the NCLT-Mumbai Bench. He is further directed to suggest the name of Chairman and Scrutinizer, in case Tribunal orders for convening the meeting of Unsecured Creditors. List it on 07/12/2017.


Member (T)


Member (J)